

Government Civilian employees. The Scheme is intended to provide relief to the stagnating employees who could not earn promotions due to non-availability of vacancies in the higher grades. The Scheme provides for grant of two financial upgradations in the hierarchical grades on completion of 12 and 24 years of regular service where the employee has not earned one/two regular promotions at the end of 12 and 24 years of regular service respectively. The scheme is applicable to all Group 'B', 'C' & 'D' employees. It is also applicable to holders of all isolated posts, including isolated Group 'A' posts. Grant of financial upgradations is subject to fulfillment of all promotional norms.

(c) and (d) The implementation of the Scheme in various Central Government offices is the responsibility of the individual administrative Ministry/Department and actual status of implementation of the Scheme in any office is available only with the concerned administrative Ministry/Department.

Action Plan to Stabilize Population Growth

3472. DR. Y. LAKSHMI PRASAD : Will the PRIME MINISTER be pleased to state:

(a) the action plan to stabilize population growth;

(b) whether any agency is monitoring the population control action plan by the States; and

(c) if so, the details thereof/

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ARUN SHOURIE): (a) to (c) After the adoption of National Population Policy 2000, the long-term objective of which is to achieve a stable population by 2045, the National Commission on Population requested the States to formulate State Population Policies to effectively deal with various issues relating to population stabilization in each State. In view of the wide inter-State and intra-State differences, the States were also advised to prepare District Action Plans for the identified high fertility districts for improving the socio-economic and demographic indicators affecting population growth. In addition, the reproductive and child health programmes of the Department of Family Welfare and Externally Aided projects in some States are based on the Annual Action Plans prepared at the district and State level. Though the implementation/monitoring of the State Population Policies is mainly the responsibility of the respective State Governments, the monitoring of

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the achievement of National Socio-Demographic goals indicated in the National Population Policy 2000 remain the concern of the Union Government and the National Commission on Population of which all the Chief Ministers are also Members.

Financial allocation to States

†3473. SHRI GOPALSINH G. SOLANKI: Will the PRIME MINISTER be pleased to state:

(a) whether financial allocation has been made for all the States for the year 2001-02;

(b) if so, the details thereof, State-wise;

(c) whether there is any discrimination in financial allocation and whether more importance was not given to the priority States; and

(d) the preventive measures taken by Government to help the States to overcome from financial crisis in forthcoming years?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ARUN SHOURIE): (a) and (b) No, Sir. Plan allocations/outlays have not yet been finalized for all the States for the year 2001-02. A statement indicating the names of the States for which outlays have been finalized for 2001-02 and the amounts is attached (*See below*).

(c) There is no discrimination in allocation to States;

(d) The financial positions of each state are also discussed at length in the Annual Plan meetings and necessary advice is given to the States for their improvement. In particular, States have been advised to contain non-plan revenue expenditure and augment revenue through broadening tax base and cost recovery, reduce debt-burden through low-cost borrowing and adopt economy measures. States have also been encourage to go for Fiscal Reforms. Thirteen States have so far signed Memorandum of Understanding with the Government for Fiscal Reforms. Government of India have provided Extended Ways & Means assistance to those states, which have initiated acceptable and monitorable fiscal reform programmes. States are also advised to adhere to Zero Based Budget Methodology for continuing schemes, converge schemes having similar objectives, avoid multiple implementing machinery, weed out irrelevant and invalid schemes and re-priorities schemes.

†Original notice of the Question was received in Hindi.